NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

PETITION NUMBER

: TCP/66/2016

NAME OF THE PETITIONER(S)

: John Mathews & 3 others

NAME OF THE RESPONDENT(S)

: Stanpro Pharmaceuticals Limited

UNDER SECTION

: 111A & 237(b)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1.) T. v.P. Sai Vihan Nur-Anant. M

R. VIDHYASHANKAR)
R. ASHORKOMAR

ORDER

Counsel for both the parties present. Counsel for respondent prayed some more time granted. Put time request At submitting arguments. for

19.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)